

Seventeenth Loksabha

pan>

Title: Introduction of the Food Safety and Standards (Amendment) Bill, 2019 (Amendment of Section 19).

SHRI RAHUL RAMESH SHEWALE (MUMBAI SOUTH-CENTRAL): Sir, I beg to move for leave to introduce a Bill further to amend the Food Safety and Standards Act, 2006.

HON. CHAIRPERSON : The question is:

“That leave be granted to introduce a Bill further to amend the Food Safety and Standards Act, 2006.”

The motion was adopted.

SHRI RAHUL RAMESH SHEWALE : Sir, I introduce the Bill.